

1	2	3
40.	No such Accounts	943532
41.	Participant not mapped to the product	10037
42.	Transaction not permitted to card holder (DCC should reject the transaction)	13128
43.	Others	55099
TOTAL		2659209

Source: www.nrega.nic.in.

Construction of road under PMGSY

1389. SHRI MANAS RANJAN BHUNIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has taken any action for connectivity of rural areas under Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;

(b) the number of PMGSY roads constructed during last three years, State-wise; and

(c) the amount of funds allotted under this scheme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above in plain areas and 250 persons and above in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert Areas (as identified in the District Development Programme), the Tribal (Schedule-V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/NITI Aayog on the basis of census, 2001. In the critical Left Wing Extremism (LWE) affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population of 100 persons and above.

(b) The number of roads constructed under PMGSY during last three years, State-wise is given in the Statement-I (*See* below).

(c) The funds allocated to the States under the Scheme during the last three years State-wise are given in the Statement-II.

Statement-I*Number of road works completed during the last three years under PMGSY*

Sl.No.	States	Road work in Nos.		
		2015-16	2016-17	2017-18
1.	Andhra Pradesh	196	101	52
2.	Arunachal Pradesh	10	13	34
3.	Assam	351	234	286
4.	Bihar	1712	2273	1348
5.	Chhattisgarh	558	236	208
6.	Goa	0	0	0
7.	Gujarat	377	31	44
8.	Haryana	88	3	5
9.	Himachal Pradesh	123	144	142
10.	Jammu and Kashmir	164	91	154
11.	Jharkhand	613	804	1096
12.	Karnataka	148	127	11
13.	Kerala	155	126	60
14.	Madhya Pradesh	1257	939	1752
15.	Maharashtra	314	199	205
16.	Manipur	68	93	92
17.	Meghalaya	33	54	56
18.	Mizoram	10	9	6
19.	Nagaland	7	4	4
20.	Odisha	1060	1125	1115
21.	Punjab	114	52	52
22.	Rajasthan	939	252	1501
23.	Sikkim	86	37	57
24.	Tamil Nadu	179	330	632
25.	Tripura	95	32	45
26.	Uttar Pradesh	847	463	348
27.	Uttarakhand	175	118	135

Sl.No.	States	2015-16	2016-17	2017-18
28.	West Bengal	504	482	298
29.	Telangana	133	38	52
	TOTAL	10316	8410	9790

Statement-II*Fund Released under PMGSY during the last three years*

		(₹ in crore)		
Sl.No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	379.20	197.59	226.16
2.	Arunachal Pradesh	375.00	205.92	700.00
3.	Assam	347.82	475.76	575.58
4.	Bihar	2781.00	2958.34	1592.26
5.	Chhattisgarh	498.00	449.81	508.66
6.	Goa	0.00	0.00	0.00
7.	Gujarat	474.10	31.04	0.00
8.	Haryana	304.69	44.01	0.00
9.	Himachal Pradesh	268.40	396.61	399.56
10.	Jammu and Kashmir	488.00	755.61	1400.00
11.	Jharkhand	864.99	819.59	1381.70
12.	Karnataka	140.80	331.95	5.00
13.	Kerala	151.00	179.45	169.13
14.	Madhya Pradesh	1122.00	1979.48	1308.45
15.	Maharashtra	553.30	606.00	330.64
16.	Manipur	299.80	412.19	231.50
17.	Meghalaya	150.70	211.99	50.04
18.	Mizoram	50.90	93.36	200.00
19.	Nagaland	4.00	8.05	8.80
20.	Odisha	1382.70	1925.67	2249.99
21.	Punjab	221.10	275.66	339.15
22.	Rajasthan	559.90	559.41	1120.26

Sl.No.	State	2015-16	2016-17	2017-18
23.	Sikkim	68.60	138.16	337.00
24.	Tamil Nadu	205.00	309.58	636.39
25.	Tripura	274.83	392.3725	135.39
26.	Uttar Pradesh	1110.35	1234.87	1010.47
27.	Uttarakhand	409.19	550.2	702.21
28.	West Bengal	1427.58	819.18	1101.84
29.	Telangana	273.73	146.0255	99.22
TOTAL		15186.68	16507.85	16819.43

Employment opportunities in rural areas

1390. SHRI P. BHATTACHARYA:

SHRI HARNATH SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of action which have been initiated by Government to generate employment opportunities in rural areas of the country in order to stop large scale migration from rural villages to urban and semi-urban areas due to non-sustainability of agricultural sector and for other various reasons; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, and (iv) prepare realistic labour budget by the State.